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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

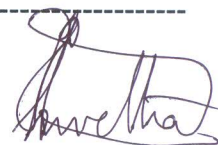
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① For K Bhaskar
Priyadarshini N
Shwetha Vasudevan

counsel for the
Objectors



2) for Jayshrami Subramanian
N Ganesh

Counsel for the
Petitioners



3) T. R. Ramesh

Counsel for
Objector/Creditor
Clab Jayshrami
Systems Co Pvt Ltd



ORDER

Shri N Ganesh, PCS, representing the applicant present. Ms N Priyadarshini, counsel for the objectors-cum-shareholders present and filed counter, a copy of which is served to the other side. Shri T R Ramesh representing the creditors present and prayed time for filing objections. He also prayed for obtaining a copy of the application alongwith documents from the applicant. The representative for the applicant is directed to provide a copy of the application alongwith documents relied upon. Put up on **06.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)